

**Gas for the Power Projects of
Andhra Pradesh**

4477. SHRI J. CHOKKA
RAO:
SHRI G.M.C.
BALAYOGI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the union Government had agreed for the supply of gas for the 400 M.W. projects at Kakinada and Jagurupadu near Rajamundry of East Godavari District of Andhra Pradesh; and

(b) if so, the quantity of gas required and proposed to be supplied together with the agency executing the said projects?

THE MINISTER OF PETROLEUM & NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) Allocations of 1.5 MMSCMD each had been made. Considering the revised projections of availability of gas, these are presently under review.

National Marine Fisheries Development Board

4478. SHRI GOPI NATH GAJAPATHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to set up a National Marine Fisheries Development Board;

(b) if so, the details thereof; and

(c) the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI

MULLAPPALLY RAMACHANDRAN): (a) to (c). Ministry of Food Processing Industries has proposal to set up a national Marine Fishery Development Board during the 8th Five Year Plan Period for the overall development of marine fishery in the country.

(Translation)

D.B.C. Facility In M.P.

4479. SHRI SURAJBHANU SOLANKI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether D.B.C. connections were provided to the L.P.G. consumers in Madhya Pradesh during 1991-92;

(b) if so, the number thereof; and

(c) the number of persons proposed to be provided this facility during 1992-93?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) 52700 (Approx.)

(c) Five lacs DBCs are proposed to be provided during the year 1992-93 through out the country.

Encroachment of Land in Moeammad Tughlax Fort Range

4480. SHRI RATILAL VARMA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given to UJC No. 8382 dated April 29, 1992 regarding encroachment of land of Tughlakabad Fort and state:

(a) whether the information has since been collected;